

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.317/2002

Tuesday this the 21st June 2005.

C O R A M:

HON'BLE MRS SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

K.Krishnakumar, S/o Late Kumara Pillai
EDSPM, Pallichal Post Office
Thiruvananthapuram – 695020
Residing at Kumaravilasom, Kuhumvila, Punnamoodu, Pallichal)

(By Advocate Mr.V.Philip Mathews)

Applicant

Vs.

1. Union of India represented by the Secretary
Department of Posts & Telegraphs, New Delhi.
2. Chief Post Master General, Kerala Circle
Thiruvananthapuram.
3. The Superintendent of Post Offices
Thiruvananthapuram South Division – 14.

(By Advocate Mr.T.P.M.Ibrahim Khan, SCGSC)

Respondents

The application having been heard on 21.6.2005 and the Tribunal on the same day
delivered the following:

O R D E R

HON'BLE MRS SATHI NAIR, VICE CHAIRMAN.

The relief sought in the application is to permit the applicant to apply for the post
of Postal Assistant/Sorting Assistant/^{selection for which was} scheduled to be held on 12.5.2002. The respondents
filed their reply stating that the applicant is a Gramin Dak Sevak Sub Postmaster working
at Pallichal Post Office and he was not a Departmental Lower Grade Official. The
examination held was for promotion of Lower Grade officials of the department like
Postmen and Group-D officials as Postal Assistant. Being a Gramin Dak Sevak, the

applicant was not eligible to take the particular examination and therefore his application was not considered. On various dates of hearing fixed the applicant has not been represented. The O.A was filed on 3.5.2002 and the relief sought in the application has become infructuous in view of the reply filed by the respondents. The O.A is dismissed.

No costs.



(K.V.Sachidanandan)
Judicial Member.

kkj



(Sathi Nair)
Vice Chairman.